

(40)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

HYDERABAD BENCH : AT HYDERABAD

* * *

D.A. 403/94

Dt. of Decision : 5.4.1994

Syed Baleshah

.. Applicant

Vs

1. Union of India,
Represented by Secretary,
Department of Posts,
Dak Bhavan,
New Delhi - 110 001.
2. Postmaster General,
Vijayawada Region,
Vijayawada - 520 002.
3. Superintendent of Post Offices
Machilipatnam Division,
Machilipatnam - 521 001. .. Respondents.

Counsel for the Applicant : Mr. T.P.V. Subbarayudu

Counsel for the Respondents : Mr. V. Bhimanna, Addl. CGSC.

CORAM:

THE HON'BLE SHRI JUSTICE V. NEELADRI RAO : VICE CHAIRMAN

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

SKQ

(41)

O.A.NO.403/94.

JUDGMENT

Dt: 5.4.94.

(AS PER HON'BLE SHRI JUSTICE V.NEELADRI RAO, VICE CHAIRMAN)

Heard Shri TPV Subbarayudu, learned counsel for the applicant and Shri V.Bhimanna, learned standing counsel for the respondents.

2. This OA was filed challenging the order dated 19.2.1994 whereby the applicant was transferred from Machilipatnam HO to Koduru. The applicant made representation dated 15.3.1994 to the Postmaster General, Vijayawada against the said order of transfer.

3. One of the contentions raised for the applicant is that by the order dated 18.2.1994 the applicant along with the others who are going to be considered for rotational transfer were required to give three places out of the places which are vacant and which are referred to therein, and even before the applicant exercised the option, the impugned proceedings dated 19.2.1994 was issued transferring him to Koduru and the same was ~~xx~~ done with an oblique ^{intention} ~~note~~ as the applicant was making representations in regard to the complaints received about the misdeeds of some ~~other~~ ^{of the} officers. The applicant referred to the same in his representation dated 15.3.1994 to the Postmaster General, Vijayawada. All the points raised in the representation can be naturally considered by the Postmaster General, Vijayawada.

Am

contd....

20/9/94

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4. It is also submitted that the applicant is on medical leave and it will expire on 15.4.1994.

5. The Postmaster General, Vijayawada is required to dispose of the representation dated 15.3.1994 of the applicant by 15.4.1994. *(Dated)*

6. OA is ordered accordingly at the admission stage. No costs.

done
(R. RANGARAJAN)
MEMBER (ADMN.)

V.N.Rao
(V. NEELADRI RAO)
VICE CHAIRMAN

DATED: 5th April, 1994.
Open court dictation.

Anil Garg
Deputy Registrar (J) CC

To vsn

1. The Secretary, Dept. of Posts, Union of India, Dak Bhavan, New Delhi-1.
2. The Postmaster General, Vijayawada Region, Vijayawada-2.
3. The Superintendent of Post Offices, Machilipatnam Division, Machilipatnam-1.
4. One copy to Mr. T. P. V. Subbarayudu, Advocate, CAT. Hyd.
5. One copy to Mr. V. Bhimanna, Addl. CGSC. CAT. Hyd.
6. One copy to Library, CAT. Hyd.
7. One spare copy.

pvm

*3rd April
1994*